

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

137. I.A. 1368/2024

Intervention Petition/3/2024

I.A. 4913/2023

IN C.P.(IB)-428(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.04.2024**

NAME OF THE PARTIES: Tata Capital Financial Services Limited

VS

Deven J Mehta

Appearance

For RP : Mr.Bhaskar Gopal Shetty is present through VC.

For Intervenor :Adv. Ajinkya Kurdukar in Inv. P. No. 3 of 2024

SECTION 95(1) OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

List on **06.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//